

01/14.08.97

List on 15.10.1997 for hearing on CCPA.

SKJ

(V.N.Mehrotra)
Vice-Chairman

As per order
of Hon'ble Court
of may listed
on 21.6.98.
mention Sleep
Kept in file
AN
1/6/98

02/15.10.97
SKJ

As no DB is available, the case is adjourned
sine-die.

(V.N.Mehrotra)
Vice-Chairman

3/2.6.98

None for the applicant. List on
2nd of September, 1998 for hearing.

SKS

(L.R.K. Prasad)
Member (A)

(V.N.Mehrotra)
Vice-Chairman

4/2.9.1998 Shri Krishna Pratap, learned counsel for the applicant.

Heard the learned counsel for the applicant.

It appears that the applicant has made certain wrong
assertions in the representation Annexure-2 filed by
him which is not consonance with the order passed
by this Bench on 9.10.1996. The learned counsel submits
that some ^{time} ~~date~~ may be allowed to him to explain the
matter. List the CCPA on 27.11.1998 for hearing.

MPS.

(L.R.K. Prasad)
Member (A)

(V.N.Mehrotra)
Vice-Chairman

CCPA-38/97

5/27.11.98

On the request made on behalf of the applicant, list it on 20.1.1999 for hearing on CCPA.

AM.

(LAKSHMAN JHA)
Member (J)

(L.R.K PRASAD)
Member (A)

6/20.1.1999

List it for hearing on 5.4.1999.

MES.

(Lakshman Jha)
Member (J)

(L. R. K. Prasad)
Member (A)

7/5.4.99

None for the applicant. List for hearing on contempt matter on 21.5.99.

SKS

(Lakshman Jha)
Member (J)

(L.R.K. Prasad)
Member (A)

8/21.5.99

None for the applicant.

List it for hearing on contempt matter on 15.7.99

AKJ

(Lakshman Jha)
Member (J)

(L.R.K.Prasad)
Member (A)

9/15.07.99

~~Shri Krishna Prasad, counsel for the applicant.~~

9/15.07.99

None for the applicant.

Put-up after a week on 23.07.1999 for hearing on contempt. In case this case is not pressed on the next date, the same would be finally disposed of.

SKJ

Mr. G
(L.R.K.Prasad)
Member (A)

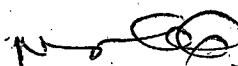
Say
(S.Narayanan)
Vice-Chairman

3.

CCPA No; 38/97

10/23.07.99 None for the applicant even today. It appears that the applicant does not want to pursue the matter. That being as such, this CCPA is disposed of without initiating any contempt proceeding.

SKU


(L.R.K. Prasad)
Member (A)


(S. Narayan)
Vice-Chairman